

(b) the number amongst them who have since gone underground again?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) A statement is attached. *tSee below*.

(b) No definite information is available regarding the number of surrendered/captured rebel Nagas who have since gone underground again.

Statement

Details relating to the number of surrendered/captured underground rebel Nagas since 1971 (year-wise)

Year	Surrendered	Captured/ arrested
1971	218	1012
1972	1736	607
1973	643	1215
1974	94	314 (Upto 31st July, 1974)

Levy on white printing paper

1203. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether Government have imposed a levy on manufacturers producing white printing paper; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) No, Sir. However the industry has agreed to step up the production of white printing paper to a level of 2 lakh tonnes per annum and to make it available for the educational sector and the Government. To ensure that the proper production pattern is observed by the Mills, Government have recently issued in Order under the Essential Commodities Act.

S—IS HSS/Nn/74

Upper Krishna Project as National Project

1204. SHRI L. MAHAPATRO: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Karnataka Government has urged the Central Government to treat the Upper Krishna Project as a national project and to be excluded from the State plan; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The Government of Karnataka have been urging for the financing of the Upper Krishna Project by the Centre. The question of financing of major irrigation projects had been considered by the National Development Council at the time of formulation of the Fourth Plan and it was decided that irrigation projects would continue to form part of the developmental plans of the States.

Reported news regarding missing of foreign parcel

1205. SHRI S. S. RAJENDRAN: Will the Minister of COMMUNICATIONS be pleased to state.—

(a) whether Government's attention has been drawn to a letter which appeared in the 'Hindustan Standard, Calcutta' of 1st August, 1974 complaining that a registered foreign parcel No. C-1497, containing four cotton shirts sent as a gift by Air Mail from GPO, Calcutta on 13th July, 1973 did not reach Norway;

(b) whether it is a fact that repeated complaints and enquiries have not been attended to;

(c) if so, what are the reasons therefor; and

(d) what steps are being taken to trace the parcel or pay compensation and punish the guilty for negligence?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF. SHER SINGH): (a) Yes, Sir.

(b) and (c) Delay in attending to this complaint has been noticed. Remedial actions are being taken.